

CASES FIXED IN THE LOK ADALAT FOR 19-01-2015 (MONDAY)**AT 10:30 A.M.****IN CHAMBER BEFORE MR. SALEEM AHMAD KHAN,****O.S.D.****Cases relating to the NATIONAL INSURANCE COMPANY LTD**

S.No.	FAFO NO.	Parties Name	Counsel for Company	Counsel for Claimant
1.	882-2006	National Insu. Co. Ltd. Vs. Smt. Sonu Devi & ors.	Alka Verma	Rajesh Kr. Singh
2.	823-2007	National Insu. Co. Ltd. Vs. Ram Pratap Jaiswal & ors.	Ashutosh Singh	L.P.Shukla II 9935497336
3.	876-2007	National Insu. Co. Ltd. Vs. Smt. Poorni Kala & ors.	Prabhaker Tiwari	NPR
4.	240-2008	National Insu. Co. Ltd. Vs. Smt. Raj Rani & ors.	Ashok Kr. Srivastava	Ashish Sharma9839220621 Vishwajeet Misra 9415789354
5.	280-2008	National Insu. Co. Ltd. Vs. Smt. Shiv Kumari & ors.	Alka Verma	Dhirendra Singh 9415911820 Gopesh Tripathi 9415088146
6.	303-2008	National Insu. Co. Ltd. Vs. Ram Karan & ors.	Ajeet Srivastava	Narendra Mishra 9450784199
7.	607-2009	National Insu. Co. Ltd. Vs. Vinod Upadhyay & ors.	S.P.Singh	Dev Kumar Tripathi 9415548155
8.	626-2009	National Insu. Co. Ltd. Vs. Kamal Kumar Agarwal	Anil Srivastava	L.P.Shukla II N.C.Upadhyaya
9.	640-2009	National Insu. Co. Ltd. Vs. Ramawati	UPS Kushwaha	Upendra Nath Mishra Abdul Majid
10.	952-2009	National Insu. Co. Ltd. Vs. Smt. Saroj Tiwari & ors.	Vaibhav Raj	Raj Kr. Mishra 9451971798
11.	387-2011 with 396-2011	National Insu. Co. Ltd. Vs. Smt. Shanti Devi & ors.	R.C.Sharma	NPR
12.	396-2011	National Insu. Co. Ltd. Vs. Smt. Savitri Devi & ors.	R.C.Sharma	Rajesh Trivedi
13.	466-2011	National Insu. Co. Ltd. Vs. Smt. Sangeeta Singh & ors.	S.C.Gulati	A.k.Singh Vats
14.	747-2011	National Insu. Co. Ltd. Vs. Sartaj Ali & ors.	O.P.Srivastava	Munni Lal Yadav 9415580042
15.	1196-2011	National Insu. Co. Ltd. Vs. Mohd. Naseem & anr.	S.P.Singh	C.P.Pandey 9415159409 S.R.Pandey 9935563002
16.	1197-2011	National Insu. Co. Ltd. Vs. Bharat Ram Verma & ors.	R.P.Singh	NPR
17.	306-2012	National Insu. Co. Ltd. Vs. Smt. Usha Devi & ors.	S.Banerjee	Sachin Srivastava 9838787776
18.	396-2013	National Insu. Co. Ltd. Vs. Suman Devi & anr.	Vaibhav Raj	NPR
19.	675-2013	National Insu. Co. Ltd. Vs. Bajrangi Yadav & ors.	Anil Srivastava	NPR
20.	698-2013	National Insu. Co. Ltd. Vs. Waheed Ahmad & ors.	H.P.Srivastava	Vishambhar Singh S.S.Chauhan Alok Singh Chauhan
21.	874-2013	National Insu. Co. Ltd. Vs. Sri Ram & ors.	S.C.Gultai	NPR
22.	1136-2013	National Insu. Co. Ltd. Vs. Nazma Bano & ors.	Prabhaker Trivedi	NPR
23.	1148-2013	National Insu. Co. Ltd. Vs. Smt. Sursati & ors.	R.P.Singh	NPR

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IN CHAMBER BEFORE MR. R.K.TIWARI, O.S.D.

Cases relating to the RELIANCE GENERAL INSURANCE COMPANY

S.No.	FAFO NO.	Parties Name	Counsel for Company	Counsel for Claimant
1.	152-2011	Jagdish Singh Vs. Sher Singh & ors.	Mahendra Kr. Mishra 9451085987	Alok Kumar Srivastava 9415792526
2.	484-2011	Smt. Anshu & ors. Vs. Reliance Gen. Insu. Co. Ltd.	Mahendra Kr. Mishra 9451085987	Aditya K. Shukla 9451994407
3.	694-2011	Smt. Rajeshwari Devi & ors. Vs. Relaince Gen. Insu. Co. Ltd.	Mahendra Kr. Mishra 9451085987	Satyendra Srivastava 9415082368 Amitabh Srivastava
4.	907-2011	Krishna Bahadur Singh Vs. Reliance Gen. Insu. Co. Ltd. & ors.	Mahendra Kr. Mishra 9451085987	N.K.Mishra 9919370856 Siddhartha Shekhar Singh
5.	976-2011	Smt. Shaira Vs. Reliance Gen. Insu. Co. Ltd. & ors.	Mahendra Kr. Mishra 9451085987	Rajendra Pd. Verma 9415545273
6.	651-2012	Mohd. Lal Miyan & anr. Vs. M/s Ambalika construction Pvt. Ltd.	Awadhesh K.Shukla Umesh Kr.Tiwari Kunwar Ravi Prakash	N.K.Agarwal
7.	142-2013	Km. Sadhna Awasthi Vs. Mani Kalra & anr.	Mahendra Kr. Mishra 9451085987	Rajeev Kumar Sinha 9415085678
8.	454-2014	Relaince Gen. Insu. Co. Ltd. Vs. Kallu & ors.	Dinesh Kumar	Mukesh Singh 9451340802

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IN CHAMBER BEFORE MR. G.K.SRIVASTAVA, O.S.D.

Cases relating to New India Assu. Co. Ltd.

S.No.	FAFO NO.	Parties Name
1.	1231-08	The New India Assu. Co. Ltd. Vs. Manju Devi
2.	770-11	Km. Yash Shukla Vs. Prem Shander Dixit
3.	792-11	The New India Assu. Co. Ltd. Vs. Lakshmi Verma
4.	961-11	The New India Assu. Co. Ltd. Vs. Suresh
5.	1170-11	The New India Assu. Co. Ltd. Vs. Dheeraj Srivastava
6.	584-12	The New India Assu. Co. Ltd. Vs. Ashish Kr. Mishra
7.	147-11	Kamrun Nisha Vs. Neel Kanth
8.	998-11	Mohd. Sabir Vs. Suaib Ahamd
9.	1135-12	The New India Assu. Co. Ltd. Vs. Urmila Singh
10.	270-09	The New India Assu. Co. Ltd. Vs. Prasadi
11.	833-07	Amar Pal Vs. Laxmi Kant
12.	511-13	The New India Assu. Co. Ltd. Vs. Mukul Kr. Singh
13.	448-14	The New India Assu. Co. Ltd. Vs. Ram Kr. Mishra
14.	455-14	The New India Assu. Co. Ltd. Vs. Pooran Lal

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IN CHAMBER BEFORE MR. RAVI NATH, O.S.D.

Cases relating to the The Oriental Insurance Co. Ltd.

S.No.	FAFO NO.	Parties Name	Counsel for appellant	Counsel for respondent
1.	555-2009 WITH 622-09 CO	The Oriental Insu. Co. Ltd.Vs. Ankur Singh & ors.	Shishir Pradhan	J.B.S.Rathore J.K.Shukla
2.	622-2009 WITH 555-2009	Ankur Singh Vs. Arun Kumar Singh & anr.	J.K.Shukla	J.B.S.Rathore Shishir Pradhan
3.	453-2010 CO	Smt. Razia Begum & anr. Vs. The Oriental Insu. Co. Ltd. & ors.	Aditya K.Shukla	Ashok Mehrotra
4.	487-2010 Appln.	Oriental Insu. Co. Ltd.Vs. Shyam Lal & ors.	M.Tiwari	L.P.Shukla II
5.	438-2011	The Oriental Insu. Co. Ltd. Vs. Tej Bahadur	Anil Srivastava	R.K.Srivastava Sandeep Srivastava
6.	1014-11	The Oriental Insu. Co. Ltd. Vs. Rubeda Khatoon	Anil Srivastava	Farooq Ayub S.Singh
7.	574-12	The Oriental Insu. Co. Ltd. Vs. Ayodhya Prasad Mishra	Anil Srivastava	Pradeep K. Shukla
8.	21-2014 By Ct. Ord.	The Oriental Insu. Co. Ltd. Vs. smt. Seema Maurya & ors.	B.C.Pandey	Anil K. Tiwari Rahul Srivastava
9.	256-2014 CO	Harinam Singh & anr. Vs. D.D.Vadhwa & anr.	Anil Srivastava	Lalit Mohan Joshi G.C.Upadhyay Rajeev Mishra
10.	358-14	The Oriental Insu. Co. Ltd. Vs. Jahida	B.C.pandey	Arjun Singh Manoj Kumar Singh
11.	535-14	The Oriental Insu. Co. Ltd. Vs. Lalita @ Sarojni	Anil Srivastava	Rajesh Kr. Trivedi Praveen Kr. Gupta
12.	536-14	The Oriental Insu. Co. Ltd. Vs. Jagdish	Anil Srivastava	NPR
13.	537-14	The Oriental Insu. Co. Ltd. Vs. Rachna Devi	Anil Srivastava	Rajesh Kr. Trivedi Praveen Kr. Gupta
14.	563-14	The Oriental Insu. Co. Ltd. Vs. Jai Singh	Anil Srivastava	Praveen K.Gupta
15.	579-14	The Oriental Insu. Co. Ltd. Vs. Sarojni	B.C.Pandey	Karunesh Singh Pawar
16.	624-14	The Oriental Insu. Co. Ltd. Vs. Hema Gautam	Anil Srivastava	Amitabh Singh, Banwari Lal Sunil Kr. Jaiswal Suresh Chandra Shukla
17.	112-13	The Oriental Insu. Co. Ltd. Vs. Ajai Kumar Pathak	Anil Srivastava	Raj Kr. Mishra M.Waris Farooqui
18.	113-13	The Oriental Insu. Co. Ltd. Vs. Madhav Sharan Mishra	Anil Srivastava	Raj Kr. Mishra M.Waris Farooqui

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IN CHAMBER BEFORE MR. RAVI NATH, O.S.D.

Cases relating to the Bajaj Allianz General Insurance Company Ltd.

S.No.	FAFO NO.	Parties Name	Counsel for appellant	Counsel for respondent
1.	1087-2009	Smt. Kamla Devi & ors. Vs. Ashok Kumar Pandey & ors.	Rudra Mani Shukla Narendra Mishra	M.C.Shukla Dinesh Kumar
2.	1364-2009	Babu Lal Yadav & anr. Vs. Mohd. Zubair Khan & ors.	M.P.Yadav Brijesh Yadav Vijay	Dinesh Kumar Manoj Kumar Dubey I.P.Singh
3.	FAFOD 30-2013	Usha Devi & ors. Vs. Vishnu Sharma & ors.	S.N.Yadav	Dinesh Kumar
4.	FAFOD 90-2013	Chela Ram Chaudhary & ors. Vs. Smt. Reena Agarwal	P.C.Verma Shailendra Singh	A.K.S.Bhadoria
5.	799-2013	Bajaj Allianz General Insu. Co. Ltd. Vs. Smt. Sunita Devi	J.N.Misra	S.A.Ansari Mohd. Sageer Suman Prasad

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IN CHAMBER

BEFORE MR. RAVI NATH,

**AT 10:30 A.M.
O.S.D.**

Cases relating to the MISC. MATTERS

S.No.	CASE NO.	Parties Name	Counsel for petitioner	Counsel for respondent
1.	MISS 4482-2010	Qaiyum Ahmad Vs. Deputy Labour Commissioner, Faizabad Region, Faizabad & ors.	Amit Srivastava	Amit Kumar Upadhyaya 9454256038

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IN CHAMBER

BEFORE MR. SANJIV KUMAR,

**AT 10:30 A.M.
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Cases relating to the United India Insurance Co. Ltd.

S.No.	FAFO NO.	Parties Name
1.	124-1999	Archana & ors. Vs. The United India Insu. Co. Ltd.
2.	224-04	The United India Insu. Co. Ltd. Vs. Mizan Khan
3.	479-05	The United India Insu. Co. Ltd. Vs. Rishi
4.	480-05	The United India Insu. Co. Ltd. Vs. Gopichand
5.	564-06	The United India Insu. Co. Ltd. Vs. Ram Chandra
6.	730-09	Nikhil Kumar Chaturvedi @vicky Vs Puran Singh
7.	822-2011	The United India Insu. Co. Ltd. Vs. Kanchan Singh
8.	230-13	The United India Insu. Co. Ltd. Vs. Afsari & ors.
9.	502-13	The United India Insu. Co. Ltd. Vs. Udai Pratap Singh
10.	967-13	Bhanumati Vs. The United India Insu. Co. Ltd.
11.	337-14	The United India Insu. Co. Ltd. Vs. Neelam
12.	384-14	The United India Insu. Co. Ltd. Vs. Usha Singh
13.	654-14	The United India Insu. Co. Ltd. Vs. Rubi & ors.
14.	390-14	The United India Insu. Co. Ltd. Vs. Mangala
15.	167-2006	The United India Insu. Co. Ltd. Vs.

CASES FIXED IN THE LOK ADALAT FOR 19-01-2015 (MONDAY)**At 10:30 a.m.****J.R.(A/C) ,****IN CHAMBER****BEFORE MISS REKHA AGNIHOTRI**Cases relating to the U.P.S.R.T.C.

S.No.	FAFO NO.	Parties Name	Counsel for Corporation	Counsel for Claimant
1.	167-2003	UPSRTC Vs. Vimla Mathur	C.S.Pandey	NPR
2.	351-2004	UPSRTC Vs. Madhuri	C.S.Pandey	Ajeet Srivastava
3.	197-2006	UPSRTC Vs. Shanker Lal Lakhmani	Prabhaker Tiwari	Akhilesh Pandey
4.	80-2007	UPSRTC Vs. Sursati	Akhtar Abbas	Singh Vinod Kumar
5.	103-2007	UPSRTC Vs. Gajendra Singh	C.S.Pandey	Anand Bhushan Mishra
6.	510-2007	UPSRTC Vs. Vijay Laxmi Shukla	C.S.Pandey	R.K.Dwivedi
7.	452-2008	UPSRTC Vs. Karam Chand Gupta	A.Abbas	S.N.Rai
8.	924-2009	UPSRTC Vs. Shri Amar Nath	Prabhaker Tiwari	NPR
9.	969-2011	UPSRTC Vs. Dharmendra Singh	A.Abbas	Radhey Shyam Dwivedi
10.	970-2011	UPSRTC Vs. Dharmendra Singh	A.Abbas	Radhey Shyam Dwivedi
11.	128-2013	UPSRTC Vs. Rita Devi	Ritesh Kumar Singh Jitendra Bahadur Singh	NPR
12.	280-2013	UPSRTC Vs. Neelam Singh	Prabhaker Tiwari	U.P.Pathak
13.	527-13	UPSRTC Vs. Lalita Devi	J.B.Singh	NPR
14.	560-13	UPSRTC Vs. Ramdas	Akhilesh K.Srivastava	J.P.Yadav
15.	614-2013	UPSRTC Vs. Gangacharan	C.S.Pandey	NPR
16.	615-13	UPSRTC Vs. Gangacharan	C.S.Pandey	S.A.Ansari
17.	13-2014	UPSRTC Vs. Vimla Shukla	A.K.Srivastava	R.P.Verma
18.	499-2014	UPSRTC Vs. Abha Rani Singh	A.Abbas	Rajendra Kumar Pandey
19.	1172-2012	Bittaiya & ors. Vs. UPSRTC		Vinod Kumar 9415546135
20.	1200-2012	UPSRTC Vs. Bittaiya & ors.		Vinod Kumar 9415546135

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S.No.	FAFO NO.	Parties Name	Counsel for appellant	Counsel for respondent
1.	200-2013	ICICI Lombard Gen. I. Co. Ltd.Vs.Chhotey Lal	Anil Kr. Srivastava	Mukesh Singh
2.	214-2013	ICICI Lom. Gen. Insu. Co. Ltd. Vs. Raju & ors.	Anil Kr. Srivastava	Bajrangi Lal Mishra Miss Alka Saxena Sunil Kr. Tripathi
3.	397-2013	ICICI Lom. Gen. Insu. Co. Ltd. Vs. Om Prakash Srivastava	Anil Kr. Srivastava	Surendra Pal Singh
4.	994-2013	ICICI Lom. Gen. Insu. Co. Ltd. Vs. Santosh Kumar & ors.	Anil Kr. Srivastava	Ved Prakash Verma Rajiv Kumar Bajpai